## NATIONAL COMPANY LAW TRIBUNAL SEECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/188/2017

NAME OF THE PETITIONER(S)

: A.K.Y REALTY PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

**UNDER SECTION** 

: 252

S.No	o. Name (in Capital)	Represented by	Signature
1.	J. DINESH	REPRESENTING THE APPLICANT COMPANY	Oub_
2'	B. Sgrathbab	Representing loursel Per Rec, Chanci	B. Galbal

## **ORDER**

Counsel for petitioner present. Representative of ROC present and stated that the report has been filed. A copy of the report is provided to the other side. Time is extended at request for hearing the matter. Put up on 08.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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